

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.397/2019 in OA No.2100/2012

New Delhi, this the 24th Day of February, 2020

Hon'ble Mrs. Justice Vijay Lakshmi Member(J) Hon'ble Mr. Pradeep Kumar, Member (A)

Late Shri Nand Kishor
Through Legal Heir Smt. Asha RaniApplicant

(By Advocate: Mrs. Meenu Mainee)

Vs.

- Sh. T.P. Singh, General Manager Northern Railway Baroda House, New Delhi.
- Shri Rakesh Kumar
 Chief Material Manager
 Northern Railway
 Stores Deport, Shakurbasti
 New Delhi.

 …Respondents

(By Advocate: Shri Shailender Tiwari)

Order (Oral)

Hon'ble Mrs. Justice Vijay Lakshmi, M(J)

Learned counsel for the applicant has submitted that the Order passed in OA No.2100/2012 has been complied with and, therefore, the CP may now be closed.



2. As there is substantial compliance of the Order, the CP stands closed. Notices are discharged.

(Pradeep Kumar) Member(A) (Justice Vijay Lakshmi) Member(J)

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